

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 290 OF 2017 &  
IA NOS. 519 OF 2017**

**Dated: 8<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**DNH Power Distribution Company Ltd. ...Appellant(s)  
Vs.  
EMCO Energy Limited & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan  
Ms. Neha

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishrov Mukerjee  
Ms. Raveena Dhamija  
Mr. Yashaswi Kant for R-1  
  
Mr. M.G. Ramachandran  
Ms. Poorva Saigal for R-4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **20.03.2018**.

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**